## Insolvency and Bankruptcy Board of India 7<sup>th</sup> Floor, Mayur Bhawan, Connaught Place, New Delhi - 110001 CIRCULAR

No. IBBI/CIRP/36/2020

27<sup>th</sup> November, 2020

## То

All Registered Insolvency Professionals

All Recognised Insolvency Professional Entities All Registered Insolvency Professional Agencies (By mail to registered email addresses and on website of the IBBI)

## Dear Madam / Sir,

# Subject: Filing of list of creditors under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

The Insolvency and Bankruptcy Code read with the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (CIRP Regulations) require that the interim resolution professional or the resolution professional, as the case may be, shall verify every claim as on the insolvency commencement date and thereupon maintain a list of creditors, with specified details and update it. The list of creditors shall, inter alia, be filed with the Adjudicating Authority and shall also be displayed on the website, if any, of the corporate debtor.

2. Clause (ca) of sub-regulation (2) of regulation 13 of the CIRP Regulations, 2016 requires the interim resolution professional or the resolution professional to file the list of creditors on the electronic platform of the Board for dissemination on its website. The purpose of this requirement is to improve transparency and enable stakeholders to ascertain the details of their claims at a central platform.

3. The above requirement is applicable to every corporate insolvency resolution process

(a) ongoing as on the date 13<sup>th</sup> November, 2020, that is, the date of commencement of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Fifth Amendment) Regulations 2020; and (b) commencing on or after the said date.

4. In pursuance of the above, the Board has made available an electronic platform at <u>www.ibbi.gov.in</u> for filing of list of creditors as well as updating it thereof. The platform permits multiple filings by the interim resolution professional or the resolution professional, as the case may be, as and when the list of creditors is updated by him. The format of list of creditors for the purpose of filing has been finalised in consultation with the insolvency professional agencies and is placed as **Annexure**.

5. This Circular is issued in exercise of the powers under clause (aa) of sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016.

Yours sincerely, -Sd-(Dr. Kokila Jayaram) Deputy General Manager Tel: 011-2436 2832 Email: kokila.jayaram@nic.in

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

SI. No.	Category of creditor	Summary received	of claims	Summary of cla	tims admitted	Amount of contingent	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
110.		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification	Annexure	
1	Secured financial creditors belonging to any class of creditors	1	6011800	1	0	0	0	1	1	Pending for Clarification
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	59	1504165106	46	919729813.2	0	0	582093461.9	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total									

# Annexure-1 Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: 23.12.2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Identification No.	Details o				Details of cl	aim admitted			Amount of continge nt		Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	-	that may be set- off		under verificati on	
1	Noble Bank Corporation	PTPL13	22.12.2020	6011800	0	Financial Debt	0	0	-	-	-	-	-	6011800	Under Verifivation

Annexure-2

Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020; List of creditors as on: .....

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI.	Name of	Identification	Details o	of claim		Details	of claim admitt	ed		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	received							contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	nartv?	CoC		- 66			

## Annexure – 3 Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: 23.12.2020 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

								(Amount in	₹)						
SI.	Name of	Identification	Details	of claim			Details of clai	im admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	creditor	No.	received								continge nt	any mutual	claim not	claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	claim	dues, that	admitted	under	
			receipt	claimed	of claim	itted security guarantee party?						may be		verificati	
					admitted	tted security guarantee party? interest party?						set-off		on	

Annexure – 4

Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020; List of creditors as on: .....

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

								(Amount in	₹)					
SI.	Name of	Identification	Details	of claim			Details of claim	m admitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	receive	d						contingent	mutual dues, that	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	may beset- off	admitted	verification	
			receipt	claimed	claim	claim covered by related share in CoC								
					admitted									

Annexure – 5 Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: ..... List of operational creditors (Workmen)

(Amount in₹)

								(Amount my	.)					
SI.	Name of	Name of work man	Identification	Details	of claim		Detai	ls of claim a	dmitted	Amount of	Amount of any	Amount of	Amount of	Remarks, if
No	authorised		No.	receive	d					contingent	mutual dues,	claim under	claim not	any
	representa			Date of	Amount	Amount of	Nature of	Whether	% voting share in	claim	that may be	verification	admitted	-
	tive, if any			receipt	claimed	claim	claim	related	CoC, if		set-off			
						admitted		party?	applicable					

Annexure – 6

Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: .....

## List of operational creditors (Employees)

(Amount in₹)

SI.	Name of	1 .	Identification		of claim		Deta	ils of claim a	dmitted		Amount of any			Remarks, if
	authorised representa		No.	received Date of	Amount	Amount of	Nature of	Whether	% of voting share in	contingent claim	mutual dues, that may be	claim under verification	claim not admitted	any
	tive, if any			receipt	claimed	claim admitted			CoC, if		set-			

### Annexure – 7 Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: 23.12.2020 List of operational creditors (Government dues)

(Amount in₹)

SI.	Details of Claimant			Details o	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No.				ree	ceived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			

#### Annexure – 8

Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: 23.12.2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

	I	1	1		List of oper	utional ci cu			u Employee	s and Governm					T
SI.	Name of creditor	Identification	Detail	s of claim			Details of cl	aim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if
No.		No.	receiv	ed					-		contingent	any mutual	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	claim	dues,	admitted	verification	
			receipt	claimed	claim	claim	covered by	covered by	related	share in CoC		that may	uumitteu	( cr mcutton	
					admitted		security		party?						
					aunnittu			guarantee	party.			be set-off			
							interest								
						Operational									Under
1	M/S BAWA BROTHERS	PTPL01	13.12.2020	673428	0	Debt	0	0	NO	0	0	0	0	673428	Verification
						Operational									Under
2	Anhui Technology Co. Ltd.	PTPL02	14.12.2020	126522147	0	Debt	0	0	NO	0	0	0	0	126522147.5	Verification
						Operational									Provisionally
3	Kumbhat Communication	PTPL03	14.12.2021	122415532	21397383.25	Debt	0	0	NO	2.33	0	0	0	101018149	Admitted
						Operational									Provisionally
4	M/S Innov8 Incorporation	PTPL04	15.12.2020	21728550	14560858	Debt	0	0	NO	1.58	0	0	0	7167692	Admitted
						Operational									Provisionally
5	Nakoda Tradepoint LLP	PTPL05	15.12.2021	2989020	1030000	Debt	0	0	NO	0.11	0	0	0	1959020	Admitted
						Operational									Provisionally
6	M/S Shree Distributors	PTPL06	16.12.2020	12847671	12847671	Debt	0	0	NO	1.4	0	0	0	0	Admitted
						Operational									Provisionally
7	Ankur Enterprises	PTPL07	16.12.2020	21857429.4	14254156.4	Debt	0	0	NO	1.55	0	0	0	7603273	Admitted

			1			Operational	1			1			1	1	Provisionally
8	M/s Shree Sai Services	PTPL08	16.12.2020	14846202	14846202	Debt	0	0	NO	1.61	0	0	0	0	Admitted
0	Tur dhrink Markatina Det I td	PTPL09	18 12 2020	55379689	47841517	Operational Debt	0	0	NO	5.2	0	0	0	7538172	Provisionally
9	Tradlyink Marketing Pvt Ltd	PTPL09	18.12.2020	553/9689	4/84151/	Operational	0	0	NO	5.2	0	0	0	/5381/2	Admitted Provisionally
10	Krish Electronics	PTPL10	19.12.2020	28679447	17260938.5	Debt	0	0	NO	1.88	0	0	0	11418508.5	Admitted
11	Om Logistics Ltd	PTPL11	22.12.2020	5393393	4148764	Operational Debt	0	0	NO	0.45	0	0	0	1244629	Provisionally Admitted
						Operational									Provisionally
12	Scorpion Express Pvt. Ltd	PTPL12	21.12.2020	4802455.51	3656390.32	Debt Operational	0	0	NO	0.4	0	0	0	1146065.19	Admitted Provisionally
13	R.S.DISTRIBUTORS	PTPL14	19.12.2020	11196866	4399581	Debt	0	0	NO	0.48	0	0	0	6797285	Admitted
14	MSS Digital	PTPL15	19.12.2020	14100808	2611316.8	Operational Debt	0	0	NO	0.28	0	0	0	11489491.16	Provisionally Admitted
14	WISS Digital	FIFL15	19.12.2020	14100808	2011310.8	Operational	0	0	NO	0.28	0	0	0	11489491.10	Under
15	Ms. Sree Muruga Agencies	PTPL16	19.12.2020	2100652	0	Debt	0	0	NO	0	0	0	0	2100652	Verification
16	Bhagwati Traders	PTPL17	19.12.2020	8643300	6492615	Operational Debt	0	0	NO	0.71	0	0	0	2150685	Provisionally Admitted
						Operational									Provisionally
17	Ms Govin suppliers MAHALAXMI	PTPL18	19.12.2020	4000000	400000	Debt Operational	0	0	NO	0.04	0	0	0	3600000	Admitted Provisionally
18	ENTERPRISES	PTPL19	20.12.2020	8722763.31	3256929	Debt	0	0	NO	0.35	0	0	0	5465834.31	Admitted
19	Ambay Enterprises	PTPL20	20.12.2020	4074695	0	Operational Debt	0	0	NO	0	0	0	0	4074695	Under Verification
19	Ambay Enterprises	PIPL20	20.12.2020	4074095	0	Operational	0	0	NO	0	0	0	0	4074093	Provisionally
20	Dixit Enterprises	PTPL21	20.12.2020	9385728	928000	Debt	0	0	NO	0.1	0	0	0	8457728	Admitted
21	SAFFRON TRADELINK	PTPL22	21.12.2020	78463031	28322681	Operational Debt	0	0	NO	3.08	0	0	0	50140350	Provisionally Admitted
						Operational									Provisionally
22	Shipgig Ventures Pvt Ltd Ms Dreamzz Tradewing	PTPL23	21.12.2020	10848059	1039382	Debt Operational	0	0	NO	0.11	0	0	0	9808677	Admitted Provisionally
23	LLP	PTPL24	21.12.2020	24437101	7101304.47	Debt	0	0	NO	0.77	0	0	0	17335796.53	Admitted
24	OVT India Pvt Ltd	PTPL25	21.12.2020	436115973	436115973	Operational Debt	0	0	NO	47.42	0	0	0	0	Provisionally Admitted
24	Independent Service	PTPL25	21.12.2020	430113973	430113973	Operational	0	0	NO	47.42	0	0	0	0	Under
25	Company	PTPL26	21.12.2020	8230044	0	Debt	0	0	NO	0	0	0	0	8230044	Verification
26	Online Serfvice	PTPL27	21.12.2020	6926511	4584060	Operational Debt	0	0	NO	0.5	0	0	0	2342451	Provisionally Admitted
						Operational									Under
27	Piyush Traders Prince Electronics &	PTPL28	21.12.2020	3593436	0	Debt Operational	0	0	NO	0	0	0	0	3593436	Verification Provisionally
28	Securtiy Systems	PTPL29	21.12.2020	3296957.24	145423.83	Debt	0	0	NO	0.02	0	0	0	3151533.41	Admitted
29	MB Surana Marketing Pvt Ltd	PTPL30	22.12.2020	7215114	0	Operational Debt	0	0	NO	0	0	0	0	7215114	Under Verification
29		PIPL30	22.12.2020	/213114	0	Operational	0	0	NO	0	0	0	0	7213114	Under
30	SALEX GODOWN	PTPL31	22.12.2020	5738075	0	Debt Operational	0	0	NO	0	0	0	0	5738075	Verification Under
31	G & G Agencies	PTPL32	22.12.2020	1000000	0	Debt	0	0	NO	0	0	0	0	1000000	Verification
						Operational									Provisionally
32	Singla Power Solutions	PTPL33	22.12.2020	12425730	7392474	Debt Operational	0	0	NO	0.8	0	0	0	5033256	Admitted Provisionally
33	JK Sales	PTPL34	22.12.2020	5518211.8	1878049	Debt	0	0	NO	0.2	0	0	0	3640162.8	Admitted
2.						Operational		<i>^</i>				_			Provisionally
34	Ahad Trading	PTPL35	22.12.2020	6488225	1898657	Debt Operational	0	0	NO	0.21	0	0	0	4589568	Admitted Provisionally
35	JS Enterprises	PTPL36	22.12.2020	21871019.8	19184052	Debt	0	0	NO	2.09	0	0	0	2686967.75	Admitted
26		DEPT A			ć	Operational	_	<i>^</i>		ć	<u>^</u>	^			Under
36	Vijayalakshmi Agencies	PTPL37	22.12.2020	5700000	0	Debt Operational	0	0	NO	0	0	0	0	5700000	Verification Provisionally
37	Ms Rathod Transport	PTPL38	22.12.2020	9931822	6181417	Debt	0	0	NO	0.67	0	0	0	3750405	Admitted
20	Ms Swaroop Techno	DTDI AC		(20.4700	40/2050	Operational	0	0	NO	0.52	0	0		1521021	Provisionally
38	Components Pvt. Ltd	PTPL39	22.12.2020	6394789	4862958	Debt Operational	0	0	NO	0.53	0	0	0	1531831	Admitted Provisionally
39	MCBS Pvt. Ltd	PTPL40	22.12.2020	5958334	4515600	Debt	0	0	NO	0.49	0	0	0	1442734	Admitted
40	M/- K M TE - C 1 /	DTDI 41	22 12 2020	21450274	16602020	Operational	0	0	NO	1.01	0	0	0	1056254	Provisionally
40	M/s K M Tooling Solutions	PTPL41	22.12.2020	21459274	16602920	Debt Operational	0	0	NO	1.81	0	0	0	4856354	Admitted Provisionally
41	Siddhivinayak Enterprises	PTPL42	22.12.2020	14062317	14062317	Debt	0	0	NO	1.53	0	0	0	0	Admitted
12	WMTS Engineering But 144	PTPL43	22.12.2020	3657899	2689632	Operational	0	0	NO	0.29	0	0	0	968267	Provisionally
42	KMTS Engineering Pvt. Ltd	r1PL43	22.12.2020	202/899	2009032	Debt	0	0	NU	0.29	U	0	0	908207	Admitted

						Operational									Provisionally
43	Skylark Metallic India	PTPL44	22.12.2020	10614137	8016720	Debt	0	0	NO	0.87	0	0	0	2597417	Admitted
	M TODO I III	DTDI 45		617894	462016	Operational Debt	0	0	NO	0.05	0			154070	Provisionally
44	M/s JBRS Logistics	PTPL45	22.12.2020	617894	463016	Operational	0	0	NO	0.05	0	0	0	154878	Admitted Provisionally
45	ASPIRE Agencies	PTPL46	22.12.2020	75385192.6	69427729.6	Debt	0	0	NO	7.55	0	0	0	5957463	Admitted
	Ms The Atlas Electric					Operational									Provisionally
46	Industries Pvt. Ltd	PTPL47	22.12.2020	4325209	3270440	Debt	0	0	NO	0.36	0	0	0	1054769	Admitted
						Operational									Provisionally
47	Ms Voltaic Cable	PTPL48	22.12.2020	2712246	2062545	Debt	0	0	NO	0.22	0	0	0	649701	Admitted
48	Sri Guru Associates	PTPL49	22.12.2020	10947391	8792635	Operational Debt	0	0	NO	0.96	0	0	0	2154756	Provisionally Admitted
40	Chattisgarh Business	1111249	22.12.2020	10747371	8772055	Operational	0	0	NO	0.90	0	0	0	2154750	Provisionally
49	Corporation	PTPL50	22.12.2020	4160796	172164	Debt	0	0	NO	0.02	0	0	0	3988632	Admitted
.,						Operational									Provisionally
50	Vasupradha Communications	PTPL51	22.12.2020	9784049	9784049	Debt	0	0	NO	1.06	0	0	0	0	Admitted
						Operational									Provisionally
51	D2H2 Services	PTPL52	22.12.2020	14854034	11295844	Debt	0	0	NO	1.23	0	0	0	3558190	Admitted
						Operational						â			Provisionally
52	Squaria Global India Pvt. Ltd	PTPL53	22.12.2020	24359828	14058048	Debt	0	0	NO	1.53	0	0	0	10301780	Admitted Under
53	Vaishnavi Marketing & Services	PTPL54	22.12.2020	14773663.7	0	Operational Debt	0	0	NO	0	0	0	0	14773663.73	Verification
55	Services	FIFL54	22.12.2020	14//3003./	0	Operational	0	0	NO	0	0	0	0	14//3003./3	Under
54	Ankit Enterprises	PTPL55	23.12.2020	10435000	0	Debt	0	0	NO	0	0	0	0	10435000	Verification
-	1					Operational				-					Provisionally
55	Satyam Sales	PTPL56	23.12.2020	30994484	28894043	Debt	0	0	NO	3.14	0	0	0	2100441	Admitted
						Operational									Provisionally
56	Sunrise Plalce	PTPL57	23.12.2020	61671360	4052035	Debt	0	0	NO	0.44	0	0	0	57619325	Admitted
57	GT CG	DTDL 50	22.12.2020	12494025	3209339	Operational Debt	0	0	NO	0.25	0	0	0	10274696	Provisionally Admitted
57	SLCS	PTPL58	23.12.2020	13484035	3209339	Operational	0	0	NU	0.35	0	0	0	102/4096	Under
58	R.M Enterprises	PTPL59	23.12.2020	4454642	0	Debt	0	0	NO	0	0	0	0	4454642	Verification
50		111207	2511212020	1101012	0	Operational	0	0		Ū	Ū			1101012	Provisionally
59	Umiya Incorporation	PTPL60	22.12.2020	30899445	29721983	Debt	0	0	NO	3.23	0	0	0	1177462	Admitted

Annexure – 9 Name of the corporate debtor: M/S Pantel Technologies Private Limited; Date of commencement of CIRP:09.12.2020 ; List of creditors as on: ...... List of other creditors (Other than Annexure in P .....

								(Amount in₹)						
SI.	Name of	Identification	Details	of claim			Details of claim a	admitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	receive							continge nt	mutual dues,	claim not	claim	any
			Date of	Amount	Amount	Nature	Amount covered	Amount covered	Whethe	claim	that may be set-	admitted	under	
			receipt	claimed	of claim	of claim	by	by guarantee	r related party?		off		verificati	
					admitte								on	